

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5849
ANSWERED ON:30.04.2010
NEW TRIBAL POLICY
Lal Shri Kirodi

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the time since when formulation of draft National Tribal Policy was started;
- (b) the exhaustive list of individuals/ entities/ stakeholders consulted in the process alongwith the main suggestion incorporated in the draft;
- (c) the reasons for delay in the finalization of the policy;
- (d) whether any difficulty is faced in the process of formulation and implementation of the policy;
- (e) if so, the details thereof and the steps taken thereon; and
- (f) the measures taken or proposed to be taken for early finalization of the policy?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS ((DR. TUSHAR A. CHAUDHARY)

- (a) The process of formulation of National Tribal Policy was started during 2006 and a draft was ready in May, 2007
- (b) & (c) Comments were sought from all the Central Government Ministries/Departments, all the State Government/UT Administrations, all the Members of Parliament, National Commission for Scheduled Tribes and Planning Commission of India. The draft policy was made available to the members of the media through Minister's Press Conference and members of the public through the Ministry's website and print media. Its finalization has been processed as per approved modalities. The draft policy /suggestions cover critical issues concerning tribal population like low Human Development Index, poor infrastructure, diminishing control over the natural resources base, persistent threats of eviction from their natural habitat, exclusion from mainstream society and to ensure their active and informed participation in development. The process of policy formation involves exhaustive steps and wide deliberations. The process of Draft National Policy finalization specifically included re-examination with the formation of new Government at the Centre.
- (d) This Ministry is not facing any difficulty in the formulation of the Policy.
- (e) The question does not arise.
- (f) The process of finalization is underway.